

[*Translation*]

Widening of National Highways in Rajasthan

7787. SHRI SHANTI DHARIWAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Union Government have allocated funds to Government of Rajasthan for widening the National Highways during 1988-89;

(b) if so, the names of the National Highways in Rajasthan proposed to be widened with that amount; and

(c) whether Government propose to conduct a survey of the National Highways in the State during the current financial year so that additional funds could be allocated as per the requirements?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) National Highways 8, 11, 12, and 15.

(c) No specific survey is proposed during the current financial year. Development of National Highways is a continuous process and the allocation of funds depends upon progress of work, *inter se* priority and availability of financial resources.

[*English*]

Recognition of Associations in K.V.S.

7788. SHRI SAIFUDDIN AHMED:
SHRI MUHIRAM SAIKIA:
SHRI NARAYAN CHOUBEY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the dates when each of the de-jure recognised associations of the Kendriya Vidyalaya Sangathan was formed;

(b) the dates when each of these had applied for and was accorded de-jure recognition;

(c) whether the associations applying for de-jure recognition have to submit a copy of their Constitution/memorandum of Associations and an audited statement of accounts of the preceding two years as per rules; and

(d) if so, whether these requirements were fulfilled by the associations of the Kendriya Vidyalaya Sangathan which have been granted de-jure recognition?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b). Details regarding the dates when the de-jure recognised associations were formed, dates when they applied for recognition etc. are given in the Statement below.

(c) and (d). Kendriya Vidyalaya Sangathan (Recognition of Association) Rules, approved by the Board of Governors in their 45th meeting held on 22nd and 24th May, 1985 provide for submission of a copy of the Constitution/Memorandum of the Association. Further, the Kendriya Vidyalaya Sangathan issued a letter on 9.1.1986 asking for pre-audited statement of two years accounts. This was however not insisted upon on the grounds that this would not be a reasonable condition before the recognition.

STATEMENT

<i>Name of Associations</i>	<i>Date of formation</i>	<i>Date of submission of applications for grant of recognition</i>	<i>Date of grant of de-jure recognition</i>
(1) All India Kendriya Vidyalaya Teachers' Association	5.9.1972	31.3.1986	4.5.1987
(2) Rashtriya Kendriya Vidyalaya Adhyapak Sangh	14.2.1985	21.1.1986	28.2.1986
(3) Kendriya Vidyalaya Sangathan Staff Association	27.2.1980	7.2.1986	28.2.1986
(4) Kendriya Vidyalaya Non-Teaching Staff Association	3.3.1973	19.1.1986	28.2.1986